

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF FOOD
AND CIVIL SUPPLIES (SHRI
H.K.L.BHAGAT): (a) No, Sir.

(b) Does not arise.

**Setting up of Refineries at Hazira and
Khandwa**

4725. SHRI K.PRADHANI: Will the
Minister of PETROLEUM AND NATURAL
GAS be pleased to state:

(a) Whether the Hindustan Petroleum
Corporation Ltd. has submitted a proposal
to set up oil refineries at Hazira and
Khandwa; and

(b) If so, the details thereof and the final
decision taken thereon?

THE MINISTER OF STATE OF THE
MINISTRY OF PETROLEUM AND NATU-
RAL GAS (SHRI BRAHM DUTT): (a) Hin-
dustan Petroleum Corporation Limited has
only proposed allocation of funds to under-
take Feasibility Studies for two grass root
refineries to be set up in the VIII Plan period.

(b) Schemes to be taken up in the VIIIth
Plan have not been finalised. Location of oil
refineries are decided on various techno-
economic considerations and on the reports
of experts.

**Self-employment Scheme for Educated
Unemployed Youth in Andhra Pradesh**

4726. SHRIMATI N.P.JHANSI LA-
KSHMI: Will the Minister of INDUSTRY be
pleased to state:

(a) The target fixed for 1986-87 under
the self-employment scheme for the edu-
cated unemployed youth in Andhra
Pradesh;

(b) The amount which was earmarked
during the years 1985-86 and 1986-87 to
implement the scheme in the State;

(c) Whether Government are aware
that some of the Banks refused to entertain
the applications of the unemployed youth
after their selection by DIC during the year
1986-87; and

(d) If so, action taken by Government in
the matter?

THE MINISTER OF STATE IN THE
DEPARTMENT OF INDUSTRIAL DEVEL-
OPMENT IN THE MINISTRY OF INDUS-
TRY (SHRI M. ARUNACHALAM): (a) The
target fixed for 1986-87 under SEEUY
scheme in Andhra Pradesh was 17300.

(b) Under the scheme the Central
Government allocates to States only physi-
cal targets in terms of number of beneficiar-
ies. Loans are sanctioned by the banks on
the recommendations of DIC Task Force.
Capital subsidy to the extent of 25% on each
loan contracted is paid out of Central budget
routed through Reserve Bank of India. Dur-
ing 1985-86 and 1986-87 the total amount of
loans sanctioned by the Banks in A.P. was
Rs.34.72 crores and Rs.32.25 crores re-
spectively.

(c) and (d) Govern.ment is aware that
despite DIC Task Force recommendations
some cases do get rejected by the banks on
scrutiny which is within their competence.
Any complaints as and when received are
looked into in consultation with the Deptt. of
Banking, Ministry of Finance.

**LPG Agencies in Chambal Division,
Madhya Pradesh**

4727. SHRI KAMMUDILAL JATAV:
Will the Minister of PETROLEUM AND
NATURAL GAS be pleased to state: